

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013
CA No. 266/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016


NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s.
M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Shantanu Singh Advocate for Petitioner 1/b Out Menon Sunmorsell		
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2.	Simil Paroluit a/w Sugyata Choudhary Advocate for Respondent 2 to 5 1/b Dhruv & Co.		
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Order

C.P. No. 93/397-398/CLB/MAH/2013

1. Both the parties are present.
2. At the convenience of both the Ld. Counsel matter is listed for hearing on
02.09.2016 at 2:30 PM.

Dated: 31.08.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)